

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1094 of 2020

Gautam Paswan @ Bablu Paswan @ Likka Paswan
@ Bablu Kumar @ Gautam Petitioner

Versus

1. The State of Jharkhand
2. Baby Devi Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Neetu Singh, Advocate

For the State : Mr. Rakesh Ranjan, A.P.P.

05/24.06.2020 It appears that notice has been served upon the opposite party no. 2 on 15.06.2020.

As such, let this case be listed after two weeks under the same heading.

The interim order granted earlier vide order dated 19.03.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J.)

Umesh/-